

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 202
(IB)-670(ND)2020
IA-4722/2022

IN THE MATTER OF:
M/s. North India Steel

... **Applicant/Petitioner**

Versus

M/s. Himskaf Systems Private Limited.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 02.12.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Mr. Raj Kamal, Mr. Anurag Chandra, Ms. Stuti,
Mr. Pranav Sharma, Advs.

ORDER

The matter was fixed for hearing today. None appears on behalf of the Applicant. Despite repeated calls, no one has turned up.

Accordingly, the IB-670/ND/2020 is dismissed for non-prosecution.

The IA-4722/2022 stands dismissed, being infructuous.

-SD-

(L.N. GUPTA)
MEMBER (T)

-SD-

(BACHU VENKAT BALARAM DAS)
MEMBER (J)